

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/3535/A.

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The Registrar,
Gauhati High Court,
Aizawl Bench, Mizoram, Aizawl,

Dated Guwahati, 27th April, 2023.

Sub:- Restricted holiday.

Ref:- Your note Dated 18.04.2023.

Sir,

With reference to the above, I am directed to inform you that **Smti R. Vanlalchami, Presiding Officer, MACT, Aizawl**, has been granted **permission to avail Restricted holiday on 10.04.2023**. A senior Judicial officer available at the station would remain in charge of her Court and office during her absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/3536-3537/A, dated , 27-04-2023

Copy to:

1. Smti R. Vanlalchami, Presiding Officer, MACT, Aizawl.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
